



Directorate of Income Tax (Systems)

Invitation to Original Equipment Manufacturers (OEMs)
for the
Pre-RFP Industry Consultation

RFP for
Selection of Managed Service Provider (MSP)
to
Design, Develop, Implement, Operate and Maintain
Project IEC 3.0

Dear Sir/ Madam,

Greetings!!

The Department of Income Tax (Systems) has successfully implemented the Integrated e-filing and CPC (IEC) 2.0 project for ITR filing, Processing and Accounting platform. This comprehensive system encompasses Registration of Taxpayers, Filing of Returns, Accreditation of Partners, Tax Payments, Demand Management, Refund Management and Accounting of Taxes in appropriate accounting ledgers with an Integrated Communication Management System. The contract between ITD and current MSP is set to expire in November 2027.

2. Considering the same, ITD intends to select an MSP for design, development, implementation, operation & maintenance of Integrated e-filing and CPC 3.0 (IEC 3.0) project. To ensure the implementation of the most advanced solutions and to leverage emerging technologies for building IEC 3.0, that deliver seamless experience to its stakeholders, the department has been following a consultative approach to engage with the industry participants for their viewpoints, suggestions, and concerns on the IEC 3.0 Project. This consultative approach facilitates the development of a comprehensive and well-informed Request for Proposal (RFP) by leveraging OEMs insights on emerging technologies, products, and solution frameworks for IEC 3.0.

3. Following the consultation with MSPs, a separate Pre-Tender Meet (Industry Consultation) is being organized exclusively for OEMs to seek their valuable inputs, suggestions, and feedback for the IEC 3.0 project.

4. The ITD Officials and Consultants for the IEC 3.0 Project will be present at the meeting to discuss concerns and suggestions. The meeting is scheduled on:

25th March 2026 between 3:00 PM to 5:30 PM

at

**Ground Floor,
Income Tax Office,
LIC Jeevan Nidhi Building,
Vasundhara, Ghaziabad.**

5. Your views will be valuable for the ITD in preparation of the new RFP; thus, you are kindly requested to attend the above meeting. **Only two representatives** from each organization will be allowed to attend the meeting.

6. The following guidelines are suggested for the participants for the Industry consultation program:

- i. This is a Pre-Tender meet (Invitation for Industry consultation) and no way binding on any entity for responding to RFP at a later stage.

- ii. This consultation program is being organized to gather inputs from OEMs regarding technologies, solutions, and concerns relevant to the IEC 3.0 project.
- iii. Please note that this consultation shall be non-competitive.
- iv. ITD would review suggestions and concerns received from the participating stakeholder.
- v. The review and suggestion received are not binding and ITD reserves the right to consider or not consider the same.
- vi. ITD reserves the right to further invite entities participating in this Industry consultation for any presentations or discussions if required.
- vii. Responses related to this Pre-Tender meet (Industry consultation) will not have any advantage or disadvantage for any prospective Service Provider(s)/OEMs in any manner whatsoever.

You are requested to submit vendor registration/Confirmation on or before **23.03.2026** through email at ddit.systems3.3.3@incometax.gov.in.

With best regards,



18/03/26

(Hemant Gupta, IRS)

Additional Director General of Income Tax (Systems)-3